

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 336 OF 2019 & IA No. 797 OF 2019 & IA No. 796 OF 2019

Dated: 1st October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Coastal Energen Pvt. Limited **Appellant(s)**

Versus

Power Grid Corporation of India Limited **Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh
Tushar Srivastava
Soumya Singh
Lakshyajit Singh Bagdwal
Ali Moid

Counsel for the Respondent(s) : Suparna Srivastava
Sanjna Dua

ORDER

**IA No. 796 of 2019 - (for exemption from filing certified copy of
Impugned Order)**

The Application is rejected. Accordingly, The IA No. 796 of 2019 stands disposed of.

APPEAL NO. 336 OF 2019 & IA NO. 797 OF 2019

Admit.

Appearance/reply, if any, shall be filed within six weeks.

List the matter on **10.12.2019**.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

